

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:6564
ANSWERED ON:05.05.2010
FUNDS TO NGOS
Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of Non-Governmental Organisations (NGOs) which are involved in water harvesting projects in the country, State-wise;
- (b) whether the Government grants any funds to these NGOs for the purpose;
- (c) if so, the details thereof alongwith the funds granted to each of the NGOs during the last three years and the current year, year-wise;
- (d) the norms adopted and the process followed by the Government to grant funds to the NGOs;and
- (e) the mechanism in place to monitor the functioning of these NGOs and proper utilisation of funds granted to them?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (e) There are numerous Non Governmental Organizations (NGOs) who are engaged in various activities related to conservation and preservation of water resources including water harvesting in different parts of the country. However, Ministry of Water Resources does not maintain comprehensive list of such NGOs. Further, Ministry of Water Resources does not provide grants to NGOs for day to day activities. However, limited assistance is provided for specific activities related to mass awareness programme, research and development etc. No fund has been released to NGOs for undertaking water harvesting projects in the last three years.